

MR. SPEAKER: You give me something in writing. I will see.

SHRI EDUARDO FALEIRO: Do you think, Sir, it is proper that workers should not be given anything in this port trust celebration while crores of rupees are being spent on the celebrations for one full year? What do you think about this matter?

MR. SPEAKER: I think you are right ...

(Interruptions)

SHRI EDUARDO FALEIRO: I did not get it, Sir. I must get it for the record. What is your comment? The workers should not get anything?

MR. SPEAKER: I am siding with you.

SHRI P.J. KURIEN (Idukki): I submit, Sir, that we should have a hearing on the treatment of the Blacks and Red Indians in USA.

MR. SPEAKER: So you all agree. We shall have a discussion tomorrow under Rule 193 on the briefing on Punjab in the US Senate Sub-Committee on Human Rights.

Papers to be laid.

12.07 hrs.

PAPERS LAID ON THE TABLE

[English]

Detailed Demands for Grants of the Ministry of Food and Civil Supplies for 1985-86

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Food and Civil Supplies for 1985-86.

(Placed in Library. See No. LT-718/85)

Statement showing reasons for delay in laying the Annual Report and Audited Accounts of Sangeet Natak Academi for 1983-84

THE MINISTER OF STATE IN THE DEPARTMENTS OF PERSONNEL AND ADMINISTRATIVE REFORMS AND CULTURE (SHRI K.P. SINGH DEO): I beg to lay on the Table a Statement (Hindi and English versions) showing reasons for delay in laying the Annual Report and Audited Accounts of Sangeet Natak Akademi, New Delhi, for the year 1983-84.

(Placed in Library. See No. LT-719/85)

Annual Report and Reviews on the working of Institute of Mathematical Sciences Madras for 1983-84 and Electronics Trade and Technology Development Corporation Ltd. New Delhi for 1983-84

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ V. PATIL): I beg to lay on the Table:

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Mathematical Sciences, Madras for the year 1983-84.
- (ii) A statement (Hindi and English versions) regarding Review by the Governments on the working of the Institute of Mathematical Sciences, Madras for the year 1983-84.

(Placed in Library See No. LT-720/85)

- (2) A copy each of the following papers (Hindi and English versions) under sub-section.

[Shri Shivraj V. Patil]

(i) of section 619A of the Companies Act, 1956 :—

(i) Review by the Government on the working of the Electronics Trade and Technology Development Corporation Limited, New Delhi, for the year 1983-84.

(ii) Annual Report of the Electronics Trade and Technology Development Corporation Limited, New Delhi, for the year 1983-84 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT-72155)

12.08 hrs.

{English}

BUSINESS ADVISORY COMMITTEE

Fifth Report

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI H.K.L. BHAGAT) : I beg to move :

“That this House do agree with the Fifth Report of the Business Advisory Committee presented to the House on the 16th April, 1985.”

I wish to make one clarification. Instead of the discussion on women tomorrow, we will have the other discussion; the discussion on women will be taken up later on.

MR. SPEAKER : So we adopt this with this amendment. The question is :

“That this House do agree with the Fifth Report of the Business Advisory Committee presented to the House on the 16th April, 1985, as amended”

The motion was adopted.

12.09 hrs.

MATTERS UNDER RULE 377

[Translation]

(i) Need to set up an electronics industry at Gorakhpur and Milk-based industries in Eastern U.P. in the Seventh Plan.

SHRI MADAN PANDEY (Gorakhpur) : Due to the absence of industries in the eastern region of Uttar Pradesh, a large number of educated unemployed youths have no scope for any employment. As the population has increased tremendously, three fourths of the people who are illiterate are also not finding jobs in the agricultural sector, there is some possibility of industrialization at places like Gorakhpur etc. in this region, but there are no facilities available from the Government to encourage the entrepreneurs. So, the possibilities of having industries in the private sector are negligible. Due to unemployment in that area, an atmosphere of criminal activities is developing.

To bring about improvement in the whole situation, it is necessary for the Central Government to set up Electronics complexes on a large scale at places like Gorakhpur in the eastern region of U.P. during the Seventh Five Year Plan. Milk Dairies should be established on a large scale in the private and public sectors in the rural areas of this region. This will help in solving the problem of unemployment in the urban as well as the rural areas.

I would like to draw the attention of the Government towards it and I do hope that the Planning Commission will include the proposals for establishing a big unit of the Electronics industry at Gorakhpur and a dairy industry in the rural areas to develop the above mentioned eastern region of Uttar Pradesh.